GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1764 TO BE ANSWERED ON 10th MARCH, 2017

BOGUS MEDICAL COLLEGES

1764. SHRI KODIKUNNIL SURESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the existence of bogus medical colleges across the country;
- (b) if so, the details thereof, State/UTwise;
- (c) the corrective measures taken by the Government in this regard; and
- (d) the other measures being taken by the Government to check such bogus medical colleges and ensure quality medical education in the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) to (d): It had come to the notice of the Medical Council of India (MCI) that following two Medical Colleges were functioning without required approval:-

- i. Singhania University, Pacheri Bair, Distt. Jhunjhunu, Rajasthan
- ii. Surendra Medical College and Hospital, Khagol, Patna, Patna

The MCI had immediately issued press notice about the illegal functioning of these Medical Colleges for public awareness.

When the matter regarding Surendra Medical College and Hospital, Khagol, Patna came to the knowledge of the Ministry at the relevant time, the college was directed to discharge the admitted students. The college was informed that appropriate legal action would be taken against the college for opening the Medical College without permission and making illegal admissions. The State Government of Bihar was asked to take required action.

Further MCI also publishes the details of approved Colleges on their website for the benefit of prospective students. From the academic session 2017-18 onwards, all admissions in Medical Colleges will be through National Eligibility Cum Entrance Test (NEET). States have been advised to fill the seats both in Government and private Medical Colleges through Common Counseling that ensures admissions only in approved Colleges.